

(4) In Judicial Form No. 44 (Warrant of imprisonment on failure to pay maintenance )-

(a) against the seal at the left hand bottom, the following particulars shall be added, namely:-

*“Release on bail by Court:-*

1. Order number and date.
2. Date of actual release.
3. Date of re-arrest.”;

(b) the following note shall be added at the bottom:-

“Note – Particulars regarding bail etc., should be properly filled in against respective columns shown near the seal.”

(P.Dis.No. 532/66)